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Title:Introduction of Private Schools (Regulation) Bill, 2007.

SHRI RAMDAS ATHAWALE (PANDHARPUR): I beg to move for leave to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMDAS ATHAWALE : I introduce** the Bill.

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** Introduced with the Recommendation of the President